

schemes in urban areas especially in slum pockets, revitalising training activities of medical/para-medical personnel with emphasis on motivational and counselling aspects, sustaining the good work done under the Universal Immunisation Programme and strengthening of other interventions for Maternal and Child Health Care, reorientation of information, education and communication efforts to focus on the quality of life issues and inter-personal communication, involving voluntary and non-governmental organisations in a big way to promote active community participation in the programme, gearing up of the implementation machinery in the States/Union Territories and evolving high level inter-sectoral coordination mechanisms at the national State and district levels, etc.

(f) It is an ongoing process.

National Commission on Women

4740. SHRI K.V. THANGKABALU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Crack the Whip" appearing in the 'Indian Express' dated October 7, 1992 depicting the ineffectiveness and inefficiency of the National Commission on Women;

(b) if so, the facts and details thereof; and

(c) the steps contemplated by the Government in this regard including the measures taken to provide more adequate powers and sanctions to the Commission?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) The news item has cited two instances. One instance relates to the alleged rape of a young woman by an employee of Calcutta University. The second instance relates to the alleged false implication of a woman in New Delhi by the Police. In the first case, following the intervention of the National Commission for Women, legal steps have been initiated by the Government of West Bengal and the erring employee has been dismissed from service by the Calcutta University.

In the second case, following interventions by the National Commission for Women, an inquiry was conducted by the Vigilance Cell of the Delhi Police and the concerned Sub Inspector was dismissed from service. However, on an application moved before the court for cancellation of the case against the woman, the Metropolitan Magistrate, while passing an interim order, rejected the plea for cancellation of the case and made certain observations about the nature of the Commission.

(c) The Commission has been vested with the adequate powers under National Commission for Women's Act 1990.

[*Translation*]

Dohrighat-Sahagan and Barsa-Dumriaganj Lines (UP)

4741. SHRI RAMPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have conducted any survey to lay new railway lines at Dohrighat-Sahagan and Barsa-Dumriaganj in Uttar Pradesh;

(b) if so, the details thereof and the outcome of the survey; and

(c) the time by which this work is likely to be undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Survey for a new broad gauge line from Sahjanwa to Dohrighat and conversion from Dohrighat to Indara was conducted in 1988. A survey for a new broad gauge line between Khalilabad and Balram-pur via Mehndwaj, Bansi and Dumariaganj was conducted in 1979.

(b) and (c). The surveys revealed inadequate traffic prospects. The work has not been approved due to unremunerative nature of the projects and constraint of re-sources.

[English]

Computerisation of Manuscripts

4742. SHRI MAHESH MANODIA:
PROF. PREM DHUMAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have undertaken a programme to feed into computer all available information about known manuscripts in India and foreign countries for preparation of a master catalogue of manuscripts and also a scheme for the survey, location and procurement of Sanskrit manuscripts lying scattered in India and other countries;

(b) if so, the details thereof; and

(c) the progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (c). The Indira Gandhi National Centre for the Arts, an autonomous Trust established by the Govern-

ment of India has undertaken a programme in this regard. Information from 2000 catalogues from published and unpublished sources has been computerised till date. After conducting surveys of available manuscripts in Sanskrit in the different libraries in India and abroad, a large number of repositories have been identified. IGNCA has a programme of reprography in the form of microfilms, microfiches of original manuscripts in Sanskrit and other languages. Six foreign and eleven Indian Libraries have been covered so far under the scheme. A collection of two million folios in Micro form has been made.

Besides the above, scheme for the collection, preservation and publication of Sanskrit manuscripts have been undertaken under Rashtriya Sanskrit Sansthan through its Kendriya Sanskrit Vidyapeethas. Under this scheme Kendriya Sanskrit Vidyapeethas have undertaken survey for identification of the Sanskrit manuscripts in the contiguous area. The procurement of manuscripts is done on the recommendation of the Expert Committee depending upon the rarity, antiquity and importance of manuscripts. Besides microfilming rare manuscripts available in the Valley of Kashmir during 1988-89, the Ganganath Jha Kendriya Sanskrit Vidyapeetha, Allahabad has established a manuscript Library containing 44,200 volumes of 1218 manuscripts which have been procured so far. The manuscripts are being categorised for editing. In addition, Sadasive Kendriya Sanskrit Vidyapeetha, Puri and Ranvir Kendriya Sanskrit Vidyapeetha, Jammu have also procured about 3000 and 3200 manuscripts respectively.

Bridges In A.P.

4743. SHRI RAMA KRISHNA KON-
ATHALA
DR. K.V.R. CHOWDARY
SHRI DHARMABIKSHAM